(d) The new rail connectivity proposals in Rajasthan announced in Budget 2009-10 are at survey stage. Further action will be taken for processing the proposals for approval once the surveys are completed.

Bail lines in Orissa

- 251. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state:
- (a) the fate of Talcher-Bimlagarh Khordha-Bolangir Road-Dhanmendal Paradip Railway;
- (b) whether it is a fact that the funds allotted for Orissa projects for 2007 and 2008 have not been fully utilized and the work of 2009 have not yet been started;
 - (c) if so, the reasons therefor; and
- (d) whether Railways is considering to survey the proposal of Railway link to Dhamara port from Jajpur-Keonjhar Road *via* Baitarani-Navi Gaya Jajpur and Aradi to nationally famous Hindu pilgrims places?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) In Talcher-Bimlagarh New Rail Link, detailed estimate has been sanctioned and bridgework etc has been taken up between Km 0 to Km 25. Earthwork could not be taken up due to non-availability of land. Requisition for 52 villages including forest land has been filed for land acquisition. Special Land Acquisition Officer has been appointed and land acquisition has been taken up.

Khurda Road-Bolangir New Rail line is planned to be completed in five phases. Work has been taken up between Khurda Road to Begunia (36 Km) which is likely to be completed by February 2011.

Dhanmendal-Paradip: There is no sanctioned work by this name. However, the work of Haridaspur - Paradeep New Broad Gauge line has been sanctioned and the work is being executed by Rail Vikas Nigam Limited.

- (b) and (c) Works on projects in Orissa are progressing. The funds allotted for Orissa projects for 2007 and 2008 have not been fully utilized due to various factors e.g. land acquisition, law & order, slow progress by contractors, formation of Special Purpose Vehicle, rise in steel prices and other allied factors.
 - (d) There is no such proposal at present.

Pending accident claims in tribunals

- 252. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of RAILWAYS be pleased to state:
- (a) the number of accident claims pending as on 1st November, 2009 with various Accident
 Claims Tribunal, Tribunal-wise;

- (b) the number out of them which are more than three years old and less than three years but more than one year old;
 - (c) the reasons for delay in their disposal; and
 - (d) the steps being taken to expedite them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Details are given in the enclosed Statement (See below):

- (c) Reasons for delay in settlement of cases are as unders-
- (1) Non availability of heirship title with the claimants.
- (2) Adjournment sought by the applicant/their counsel for producing their witnesses or other evidence.
 - (3) Transfer of claims cases from one Bench to the other.
 - (4) Vacancies of Members from time to time.
- (d) Railway Claims Tribunal (RCT) is a quasi judicial body and no time frame is prescribed for disposal of cases. Chairman/RCT is empowered to depute a Member of one Bench to the other Bench for holding Circuit Bench to clear the backlog.

Statement

Details of pending accident claims in tribunals

Name of the Railway Claims Tribunal	No. of train accident claim cases pending as on 01.11.09	No. of cases more than three years old	between one and 3 years old				
				1	2	3	4
				*Delhi	0	0	0
				Chandigarh	2	0	2
Lucknow	_e 36	5	23				
Gorakhpur	15	13	2				
*Kolkata	59	3	56				
Ghaziabad	3	0	2				
Bhuvaneshwar	9	0	1				
Guwahati	0	0	0				
Patna	12	0	12				
Ranchi	17	1	16				

1	2	3	4
Mumbai	14	2	4
Ahmedabad	1	0	0
Bhopal	6	3	2
Jaipur	11	0	11
Nagpur	1	0	1
Chennai	12	0	0
Bangalore	0	0	0
Secunderabad	38	11	11
Ernakulam	0	0	0
Total :	236	38	143

^{*} two Benches at Kolkata and Delhi.

Funds for rail projects

- 253. SHRI NANDI YELLAIAH: Will the Minister of RAILWAYS be pleased to state:
- (a) whether any funds have been sanctioned for Cuddapah-Bangalore line, Mansharabad-Kothapalli line, and two short lines to link cement industries in Nalagonda district of Andhra Pradesh which were sanctioned during the last three years;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) Yes, Sir. Cuddapah-Bangalore, Manoharabad-Kothapalli and two lines linking with cement industries Vishnupuram - Janapahad and Jaggayyapet-Mellacheruvu, have been allotted Rs. 29 crore, Rs. 2 crore, Rs. 10 crore and Rs. 22.99 crore respectively in Railway Budget, 2009-10.

New coaches acquired by railway

254. SHRI PRASANTA CHATTERJEE: Will the Minister of RAILWAYS be pleased to state the number of new passenger coaches acquired by Indian Railways during January to October, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMED): The number of new coaches (passenger) acquired by Indian Railways during January to October, 2009 is 2799.

Heavy traffic at Jaipur junction

†255. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of RAILWAYS be pleased to state:

fOriginal notice of the question was received in Hindi